

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No.....199

G.R. MeghwalVersus..... Nirbhai Singh

Date of Order	Orders
13.9.96	<u>MA 355/96 (CP 29/95 in oA 617/92)</u> None present for the applicant. Mr. V. Lodha, Counsel for the applicant respondents. D.B. not formed today. Be listed before the Hon'ble Bench for admission on 24.9.96 <i>Heeto</i> Deputy Registrar
	<u>20.9.96</u> <i>Mr. V. S. Gurjar, counsel for the applicant.</i> <i>Mr. Narendra Lodha, counsel for the respondents.</i> <i>Counsel for the applicant states that this case has become infructuous. It is, therefore, dismissed and it stands disposed of.</i> <i>Gopal Krishna</i> (GOPAL KRISHNA) Vice Chairman (J) <i>(O. P. SHARMA)</i> Administrative Member